

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

This the 15th day of September, 2020

OA 61/773/2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. ANAND MATHUR, MEMBER - A

Pawan Kumar, s/o Bansi Lal r/o H.No.816, New Plot, Jammu, UT of Jammu and Kashmir.

...Applicant

(By advocate: Mr. Achal Sharma)

Versus

1. UT of J&K through Commissioner/Secretary to Government Housing and Urban Development Department, Civil Sectt., Srinagar/Jammu.
2. Director, Urban Local Bodies, Jammu.
3. Executive Officer, Municipal Committee, Katra.

...Respondents

(By advocate: Mr. Sudesh Magotra)

ORDER (Oral)**By RAKESH SAGAR JAIN, MEMBER – J**

In the present OA, applicant Pawan Kumar seeks a relief of direction to the respondents to release unpaid salary of the applicant with effect from 2012-2018. Looking to the limited relief sought by the applicant, OA is disposed of with direction to the respondents to release unpaid salary of the applicant, if any, due to him for the period he may have worked, in accordance with rules and regulations within a period of one month from the date of receipt of a copy of this order.

2. OA is accordingly disposed of. No costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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